

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2016 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/215/2016
NAME OF THE PETITIONER(S) : S. Martin
NAME OF THE RESPONDENT(S) : Akshaya Textiles Limited and another
UNDER SECTION : 111 A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. VIDHYASANKAR R. ASHOK KUMAR	Counsel for 1 st Respondent	
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2.	M. PREMKUMAR. For: R. SPINIVAS.	Counsel for petitioner	
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3.	Anirudh Krishnar B.A. Sujay Prasanna	Counsel for 2 nd Respondent.	
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ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that Hon'ble High Court of Delhi has passed an order in a writ petition filed by R2 and he sought time for submitting the same after obtaining a copy. Time extended at request. Put up on **18.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)